

## NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

The matter was listed on 25.1.01. But for listing the matter on 30.1.2001 was purely an error on the part of the Registry and the case record was mixed up with other case records which were ordered to be listed on 30.1.01.

The inconvenience caused to the court is regretted and it is humbly prayed to excuse for the said mistake.

For order

Bench

29/1/01

For hearing.

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6.1.03

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Copies of order  
may be served date  
Court for both  
and letter will  
order may be sent  
to all parties.

1  
20.1.03

Dh  
20.1.01

Order dt. 07.01.2003

Heard Mr. Akhaya Kr. Mishra, learned counsel appearing for the Applicant and Mr. A. K. Bose, Senior Standing Counsel of Union of India, appearing for the Respondents.

2. Transfer of the Applicant from Bhubaneswar (Orissa) to Mysore (In Karnataka) is the subject matter of consideration in this Original Application under section 19 of the Administrative Tribunals' Act, 1985.

3. It is the case of the Respondents that in absence of a regular post of U.D.C., the Applicant was being adjusted (at Bhubaneswar) as against a post of Subedar and that the said arrangement was upto the end of October, 2000 and that, in order to have protection of his status, he was to go to Mysore; where the post of U.D.C. was/is available.

4. The issues raised above are the matters of administration; especially when transfer is an incident of service career. In the aforesaid premises, this Original Application is disposed-of with direction to the Respondents to reexamine the grievance of the Applicant. Liberty is hereby granted to the Applicant to make an effective representation to the Respondents (by pointing out his difficulties; which, I am sure, the Respondents should sympathetically consider) by end of January, 2003.

With the aforesaid observations and directions this Original Application is disposed-of. No costs.

Send copies of this order to the Applicant and the Respondents. Free copies of this order be also handed over to Mr. Akhaya Kr. Mishra, learned Counsel appearing for the Applicant and Mr. A. K. Bose, learned Sr. Standing Counsel of Union of India, appearing for the Respondents.

07.01.2003  
Member (Judicial)